

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS

CAUSE LIST OF COURT NO. 1

Date: 01st November, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	Original Application No. 99/2017(THC)(CZ) (P.B.No.384/2017) (M.A.No.468/17)	Pathranand Vs State of M.P. & 5 Ors.	Mr. Vivek Choudhary, Adv. Mr. Pradeep Mishra, Adv. Mr. Daleep Dhyani, Adv. Mr. Sachin K. Verma, Adv.	
2.	Original Application No. 59/2015(CZ) (M.A.No.225/17)	Ramesh Singh Tomar Vs. Surendra Singh Bhadoria & 5 Ors.	Mr. Ramesh Singh Tomar, Applicant Mr. Yogesh Bhatnagar, Adv. Mr. Vijay Shahani, Adv. Ms. Poonam Shahani, Adv. Mr. Chandra Gopal, Adv.	
3.	Original Application No. 92/2017(CZ)	Santosh Bharti Vs Mr. Srinivas Sharma & Ors.	Mr. Dharamvir Sharma, Adv.	
4.	Original Application No. 103/2017(CZ) (M.A.No.454/17)	Ram Bihari Sharma Vs Municipal Commisioner, Rewa & 5 Ors.	Mr. Praveen Diwedi, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Parul Bhadoria, Adv,	
AFTER NOTICE				
5.	Original Application No. 102/2017(CZ) (M.A.No.413/17)	Mousam Deen & Ors. Vs Union of India & 14 Anr.	Mr. Shafat Rahim, Adv.	
FOR COMPLETION OF PLEADING				
6.	Appeal No. 07/2016(CZ) (M.A.No.412/17)	Laxmi Chouhan Vs. Union of India & 2 Ors.	Mr. Saurabh Sharma, Adv. Mr. Ritwick Dutta, Adv. Mr. Shires Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv.	
7.	Review Application No. 07/2017(CZ) arising out of O.A.No.139/13 (CZ)	Collector, Jabalpur Vs Akhil Bhartiya Vidhiyarthi Parishad Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. Sachin K. Verma, Adv.	
8.	Original Application No. 34/2016(CZ) (M.A.No.433/17)	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. DharamveerSharma,Adv. Mr. Tejshwa Rai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr.OmShankarShrivastava,Adv. Mr. S.R. Waghmare, Adv.	

FOR HEARING				
9.	Appeal No. 25/2017(CZ)	Prasoon Kumar Vs Chattisgarh Environment Conservation Board & 2 Ors.	Mr. Om Shankar Shrivastava, Adv. Mr. Dharamveer Singh, Adv.	
FOR COMPLIANCE				
10.	Original Application No. 121/2016(CZ)	Jagannath Mane Vs. Union of India & 7 Ors.	Mr. Shekhar Sharma, Adv.	
11.	Original Application No. 33/2017(CZ)	Sheikh Sajid Vs State of M.P. & 8 Ors.	Mr. Aditya Vijay Singh, Adv. Mr. Sachin K. Verma, Adv. Mr. Deepesh Shukla, Adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in